

prices to the farmers; and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) For the development of agriculture the Government is implementing various thrust programmes like Special Rice Production Programme (SRPP), Special Foodgrains Production Programme (SFPP), National Pulses Development Programme (NPDP), National Oilseeds Development Project (NODP) and Oilseeds Production Thrust Project (OTPT), National Watershed Development Programme for Rainfed Agriculture (NWDPA), etc. The Department of Rural Development has taken up a number of schemes for rural water supply and sanitation. Integrated Rural Development Programme, special area programmes such as Drought Prone Area Programme and Desert Development Programme, providing employment opportunities to the rural workers under Jawahar Rojgar Yojana, construction of National Grid of Rural Godowns, strengthening of agricultural marketing, etc.

(b) There is no proposal to change the classification from 'No Industry District' to 'No Industry panchayat Union'.

(c) Bringing about stability in the prices of farm products and ensuring remunerative prices to the farmers is an established policy of the Government. The Government has been encouraging establishment of agro-based industries.

#### **Updating of Information in Report of Thacker Committee of Pesticides (1964)**

10318. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the information contained in the report of the Thacker Committee on Pesticides (1964) with regard to the incidents of Pesticide toxicity to domestic animals, fish, beneficial insects and wild life has been updated; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sir.

(b) Does not arise.

#### **Shifting of Head Office of Paradeep Phosphates Ltd. from New Delhi**

10319. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have decided for shifting of the head office of the Paradeep Phosphates Ltd. from New Delhi to Bhubaneswar; and

(b) if so, when, and the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). In March, 1990, the Government agreed to the proposal of Paradeep Phosphates Ltd. to shift its corporate office from New Delhi to Bhubaneswar. It was felt that if the corporate office is located closer to its manufacturing unit, it would lead to more effective supervision and control. The shifting was also considered advisable from the point of view of economy in the cost of establishment and avoiding congestion in New Delhi. Arrangements are already on hand for shifting the corporate office.